

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF NPAT FURNITURE PRIVATE LIMITED		
Sl. No	PARTICULARS	DETAILS
1	Name of Corporate Debtor	NPAT Furniture Private Limited
2	Date of incorporation of corporate debtor	25th June, 2012
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4	Corporate identity number / limited liability identity number of corporate debtor	U20212GJ2012PTC070901
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No.263, Jinmangal Co-operative Housing Society Limited, Vibhag-2, Simandhar Tower- A/704, Ahmedabad GJ 380054 IN
6	Date of closure of Insolvency Resolution Process	14th June, 2020
7	Liquidation commencement date of corporate debtor	20th October, 2020 (Order received on 27th November, 2020)
8	Name and registration number of the insolvency professional acting as liquidator	Name- Kaushik Jayantilal Shah Reg No- IBBI/PA-002/IP-N00143/2017-18/10379
9	Address and e-mail of the liquidator, as registered with the Board	Reg. Add - C/o. 305, Hrishikesh II, Nr. Navrangpura Bus Stop, Opp. Municipal School, Navrangpura, Ahmedabad, Gujarat, 380009 Email - kjsahco@yahoo.com
10	Address and e-mail to be used for correspondence with the liquidator	C/o. 305, Hrishikesh II, Nr. Navrangpura Bus Stop, Opp. Municipal School, Navrangpura, Ahmedabad, Gujarat, 380009. Email - kjsahco@yahoo.com
11	Last date for submission of claims	27th December, 2020

Notice is hereby given that the National Company Law Tribunal, (Ahmedabad Bench) has ordered the commencement of liquidation of the NPAT Furniture Private Limited on 20th October, 2020 (Order Received on 27-11-2020).
 The stakeholders of NPAT Furniture Private Limited are hereby called upon to submit their claims with proof on or before 27th December, 2020, to the liquidator at the address mentioned against item No. 10.
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
 Submission of false or misleading proof of claims shall attract penalties.
 Date: 02-12-2020
 Place: Ahmedabad
 Kaushik Jayantilal Shah
 Liquidator for NPAT Furniture Private Limited
 Reg. No. IBBI/PA-002/IP-N00143/2017-18/10379

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